

GOVERNMENT OF KARNATAKA

No: DPAR 53 SHC 2022

Karnataka Government Secretariat, Vidhana Soudha, Bengaluru, dated: 15.12.2022.

NOTIFICATION

I, THAAWARCHAND GEHLOT, Governor of Karnataka, in exercise of the powers conferred on me, under Article 233 of the Constitution of India, here by appoint the following 7 Advocate/Assistant Public Prosecutor as District Judges by Direct Recruitment under Karnataka Judicial Service (Recruitment) Rules, 2004 and amended Rules 2011, 2015 and 2016 with immediate effect:

Sl. No.	Name of the Candidates
1.	GANGAPPA IRAPPA PATIL
	Assistant Public Prosecutor, Belagavi.
2.	SUMANGALA CHAKALABBI
	Advocate, Dharwada.
3.	MADHU N.R.
	Advocate, Chitradurga.
4.	ANANDA
	Advocate, Bengaluru.
5.	SIRAJUDDEEN A
	Advocate, Dakshina Kannada.
6.	SARITHA D
	Advocate, Bengaluru Rural.
7.	MAYANNA B.L.
	Advocate, Bengaluru.

Sd/-

(THAAWARCHAND GEHLOT) GOVERNOR OF KARNATAKA.

By order and in the name of the Governor of Karnataka,

(NAGAPPA S. PAREET)

Under Secretary to Government,

Department of Personnel and Administrative

Reforms (Services-4).

15/12/2022

To:

The Compiler, Karnataka Gazette, Bengaluru, for publication in the next e-Gazette.

Copy to:-

1. The Chief Secretary to Government, Vidhana Soudha, Bengaluru.

- 2. The Additional Chief Secretary to Government, Vidhana Soudha, Bengaluru.
- 3. The Principal Secretary to Chief Minister, Vidhana Soudha, Bengaluru.
 - 4. The Registrar General, High Court of Karnataka, Bengaluru.
 - 5. The Principal Secretary to Government, Department of Law, Vidhana Soudha, Bengaluru.
 - 6. The Secretary to Government, Department of Personnel and Administrative Reforms, Vidhana Soudha, Bengaluru.
 - 7. The Advocate General, Karnataka, High Court Building, Bengaluru.
 - 8. The Accountant General (A & E) / (E&RSA) / (G&SSA), Karnataka, Bengaluru.
 - 9. The Spl. Secretary to Hon'ble Governor, Raj Bhavan, Bengaluru.
 - 10. The Concerned Judicial Officers (through the Registrar General, High Court of Karnataka, Bengaluru).
 - 11. Guard file/Spare Copies.